

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4131  
ANSWERED ON:15.12.2009  
BETTING ON CRICKET  
Singh Dr. Raghuvansh Prasad

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether several cases of betting on Cricket have been unearthed in the NCT of Delhi;
- (b) if so, the total number of such cases registered, accused arrested and cash seized during each of the last three years and the current year;
- (c) whether the involvement of underworld in such cases have been reported;
- (d) if so, the details thereof and reaction of the Government thereto; and
- (e) the steps taken by the Government to curb such cases in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS(SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (b): Yes, Madam. Cases related to betting on cricket have been registered in Delhi. The details of cases for each of the last three years and the current year i.e. 2006, 2007, 2008 and 2009 (upto 15.11.2009) are at Annexure - 'A'.
- (c) to (d): No, Madam. No such involvement has come to notice in the cases registered.
- (e): Strict watch is kept on all such suspected persons and local intelligence regarding such illegal activities is collected and necessary legal action under appropriate sections of law is taken against the culprits. The "Eyes and Ear" Scheme of Delhi Police is also activated to collect information in this regard.